## 433 Papers laid

(ii) (a) Annual Report and Accounts of the Ali Yavar Jung National Institute for the Hearing Handicapped, Bombay, for the year 1993-94, together with the Audit Report on the Accounts.

(b) Review by Government on the working of the above institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-7157/95]

(a) Annual Report (iii) and Accounts of the National Institute for the Orthopaedically Handicapped, Calcutta, for the year 1983-94, together with the Audit Report on the Accounts.

(b) Revipw by Government on the working of the above institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-7156/9S]

(a) Annual Report (iv) and Accounts of the National Instiof Rehabilitation Training tute Research, Cuttack, for the and year 1893-94, together with the Auditors' Report on the Accounts

(b) Review by Government on the working of the above institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.[Placed in Library. See No. LT-7155195]

## I. Report and Accounts (1993-94) of various companies

On the Table

II. Notification of Ministry of Mints

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BAL RAM SINGH YADAV): Madam, I lay on the Table—

> I. (1) A copy each (in English land. Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956: —

(i) (a) Twenty-second Annual Report and Accounts of the Bharat Gold Mines Limited, Karna taka, for the year 1993.94. towith the Auditors' Report gether the Accounts and the comon of the Comptroller ments and Auditor General of India thereon.

(b) Review by Government on the working of the above company.

[Placed in Library. See No. LT-6689/94]

Twenty-eighth (ii) (a) Annual Report and Accounts of the Bharat Aluminium Companies Limited, New Delhi, for the year 1993.94, together with the. editors' Report on the Accents and the comments of the Comptroller and Auditor General of India thlereon.

(b) Review by Government on the working of the above Company.

[Placed in Library. See No. LT-6691/94]'

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(iii) (a) Annual Report and Accounts of the Hindustan Zinc Limited. Udaipur, for the year 1993-94, together with the Auditors' Report on the Accounts and the comments of the Comptroller Auditor General of India and thereon.

(b) Review by Government on the working of the above Company.

[Placed in Library. See No. LT-6816/94]

(iv) (a)Twenty-second Annual Report and Accounts of the Mineral Exploration Corporation Limited, Nagpur, for the vear 1998-94, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

[Placed in Library. See No. LT-6758/94]

(v) (a) Twenty-seventh Annual Report and Accounts of the Hindustan Copper Limited, Calcutta, for the year 1993-94, together with the Auditors' Report on the Accounts and the the comments of comptroller Aulitor of India and General thereon.

(b) Review by Government on th® working of the above Company.

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. Ste No. LT-6690/94]

II. A copy (in English and Hindi) of the Ministry of Mines Notification S.O. No. 104 (E) dated the 16th February, 1895, regarding the Powers exerciseable in respect of minerals specified In Part C of the First Schedule to the Mines and Minerals (Regulation and Development) Act, 1957; shall be exercisable also by the State Government of Goa with immediate effect, under sub-section (1) of section 28 of the said Act.

[Placed in Library. See No. LT-7162/95]

- I. Reports and accounts .1975-76 to 1992-93) of Bangalore, Animal Food Corporation Ltd. and Report and accunts (1991-92) of Karnataka Dairy Deve-opment Corporation Ltd., Bangalore.
- II. Notification of Ministry of Agriculture
- III. Report and accounts (1993-94) of National Agriculture Cooperative Marketing Federation of India Ltd., New Delhi, Report and Accounts (1992-93) of National Hortiultural Board and Repor; and Accounts (1993 94) of National Dairy Development Board Anand.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICUL-TURE (SHRI ARVIND NETAM): Madam, I lay on the Table—

I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

 (i) (a) Second Annual Report and Accounts of the Bangalore. Animal Food Corporation Limited, for the year 1975-76, together with the Audiors' Report